

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 711
TO BE ANSWERED ON 22ND JULY, 2022**

HIKE IN TARIFFS FOR INTERNET AND CALL SERVICES BY PRIVATE TELECOM PROVIDERS

711. SHRI ABDUL WAHAB:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the unprecedented hike in the tariffs by private telecom companies for internet and tele calls has come to the notice of Government;
- (b) if so, the efforts that have been made by Government to control this surge in tariffs; and
- (c) whether TRAI has given the acceptance to telecom companies for this hike in price?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

(a) to (c) India has one of the lowest mobile tariffs in the world. As per the existing tariff framework, tariff for telecommunication access service is under forbearance except for services such as National Roaming and Rural Fixed Line Services, mobile number portability charges and leased circuits. Subject to compliance to extant regulatory provisions including reporting requirements, service providers are free to design and offer tariffs based on their understanding of the market situation and in their best commercial interest. Service providers have the flexibility to decide various tariff components including recharge value for different service areas of their operation. Tariffs are offered by service providers taking into account several factors including input costs, level of competition and other commercial considerations.
